

Annexure-7  
Name of the corporate debtor: KAMANI FOODS PRIVATE LIMITED  
Date of commencement of CIRP: 09 October 2025  
List of Creditors Updated on: 05/04/2026

List of Operational Creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed (₹)	Amount of Claim admitted (₹)	Nature of claim	Amount covered by security interest	Amount covered by guarantee (₹)	Whether related party?						% voting share in CoC
1	Ministry of Finance, Department of Revenue	The principal Commissioner, CGST & Central Excise, GST Bhavan, Dhamtari Road, Tikrapara, Raipur (Chhattisgarh) 492001	Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes & Customs, Zone Bhopal, Commissionerate - Raipur	25/10/2025	55,824	55,824	Central GST Department's Claim	-	-	No	0	-	-	-	0	Claim has been admitted based on documents and records submitted by the claimant.
2	Employees Provident Fund Organisation	Employees Provident Fund Organisation, 341, Bhavishya Nidhi Bhavan, Bandra East , Mumbai- 400051	NA	28/01/2026	42,012	42,012	EPFO Claim	-	-	No	0	-	-	-	0	Claim has been admitted based on documents and records submitted by the claimant.
<b>Total</b>					<b>97,836</b>	<b>97,836</b>									<b>0</b>	